

BUSINESS ADVISORY COMMITTEE

(SEVENTH LOK SABHA)

THIRD REPORT

(Presented on 19-3-1980)

The Business Advisory Committee held a sitting on Wednesday, 19 March, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against them:—

- | | |
|--|--|
| (1) Discussion on the 25th Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1977-78. | 9 hours |
| (2) Discussion on the Resolutions seeking approval of the Proclamations issued in respect of the States of Bihar, Gujarat, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh. | 9 hours
(to be taken up on 25 and 26 March, 1980) |
| (3) Discussion on the motion regarding rise in prices of essential commodities. | 4 hours |
| (4) Discussion on the motion regarding incidence of rape on women. | 3 hours |
| (5) Discussion on the motion regarding Report of Shri Justice C. A. Vaidialingam of his inquiry into the allegations against the family members of the former Prime Minister (Shri Morarji Desai) and the family members of the former Home Minister (Shri Charan Singh) | 3 hours |

3. The Committee also recommend that two half-an-hour discussions may be taken up during the week commencing 25 March, 1980 after 6 P.M.

4. The Committee further recommend that the House may sit during lunch hour also with effect from Thursday, 20 March till Friday, 28 March, 1980.

NEW DELHI;
March 19, 1980
Phalgun 29, 1901 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.